

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 29.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.05/230/2024
NAME OF THE COMPANY	Hyperfactory IT Services India Pvt Ltd (Transferor Co.) and Maredith India Services Pvt Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Present: Ld. Counsel Mr. Inbaraju for the Petitioner.

Mr. Vasant Rao Meshram, Asst., Director from the OL.

Mr. Satish, Asst., Director from the RoC.

Mr. Harsha Vardhan Reddy, Asst., Director from the RD.

RD report awaited. **Matter is adjourned to 04.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)